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Crl.A.No. 1188-1189 OF 1999
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.107 Court No. 11 SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1188-1189/1999@@
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Md. Izhar & Ors. ... Appellant(s)

VERSUS

State of Bihar ... Respondent(s)
(With office report)

Date : 18/04/2002 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.P.SETHI
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Appellant (s) Ms. Neeru Vaid, Adv. (A.C.)

For Respondent (s) Mr. B.B.Singh, Adv.
Kumar Rajesh Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

List after the record is ready.

.SP1

Anita (V.P.Tyagi)
Court Master